

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 21&28 of 2018 & CA No. 213 of 2017 in CP(IB)No.227/9/HDB/2017
NAME OF THE COMPANY	Gati Infrastructure Private Limited
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Gati Infrastructure Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. SURESH KUMAN	Adv.	Suseen knul egmail Can 9959357722	K.Seur
-		•	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bardan	Assocate 19- Ropodet		1 Y_
IN SISRIRAM	190 Respondet		
7,			
			L

ORDER

Heard Mr.K.Suresh Kumar Learned Counsel for the Petitioner and Mr.Nitish Bandary Learned Counsel for the Respondent on behalf of S.Sri Ram.

At the request of both the Learned Counsel, Post the case on 15.03.2018

Member (T)

Member (J)